

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.12.2021

ORDER NO. 166 of 2021 (Revised)

Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for **CESTAT, New Delhi** from **08.12.2021** to **10.12.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 08.12.2021 Forenoon, 09.12.2021, and Afternoon on 10.12.2021	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti-Dumping matters

Note:

1. On 08.12.2021 and 09.12.2021, Division Bench matters will be taken up after the hearing of Anti-Dumping matters are over by Bench comprising Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial). The same Bench will hear Division Bench matters in the forenoon of 10.12.2021.

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Assistant Registrar